

**HIGH COURT OF SIKKIM**  
**GANGTOK**

No. 81/...../Confdl./HCS

Dated: 11-3-22

**NOTIFICATION**

In view of Notification No. 22/Home/2022 dated 9<sup>th</sup> March, 2022, issued by the State Government, the Hon'ble, the Chief Justice is hereby pleased to declare that the High Court of Sikkim and all the Subordinate Courts of the State shall remain closed on 15<sup>th</sup> March, 2022, the day of 'Shegu' (49<sup>th</sup> day) ceremony of His Holiness Kyabje Dodrupchen Rinpoche, who passed away on 25<sup>th</sup> January, 2022.

By Order,

**Sd/-**


(K.W. Bhutia)

**REGISTRAR GENERAL**

**Memo No. V (41) Confdl/HCS/12683713**  
**Dated: 11-3-22**  
**Copy to:**

1. Additional Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim and Deputy Registrar-cum-PS to the Hon'ble, the Chief Justice, High Court of Sikkim.
2. Additional Registrar-cum-PPS to Hon'ble Judge, High Court of Sikkim.
3. Deputy Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim.
4. The Secretary General, Supreme Court of India, New Delhi – 110 101.
5. Additional Chief Secretary-cum-Principal Secretary to Hon'ble the Governor of Sikkim, Raj Bhawan, Gangtok.
6. Secretary to Hon'ble Chief Minister, Government of Sikkim, Gangtok.
7. Advocate General, Government of Sikkim, Gangtok.
8. Registrar General, All High Courts of India.
9. Additional Advocate General, Government of Sikkim, Gangtok.
10. All District & Sessions Judges.
11. Legal Remembrancer-cum-Secretary, Law & Parliamentary Department, Government of Sikkim, Gangtok.
12. Member Secretary, Sikkim State Legal Services Authority, Development Area, Gangtok.
13. Director, Sikkim Judicial Academy, Sokeythang, East Sikkim.
14. Additional Director, Sikkim Judicial Academy, Sokeythang, East Sikkim.
15. All Chief Judicial Magistrates-cum- Sr. Civil Judges.
16. All Sr. Civil Judges-cum-Judicial Magistrates.

17. All Civil Judges-cum-Judicial Magistrates.
18. President, Bar Association of Sikkim, Gangtok (High Court & Subordinate Courts).
19. President, High Court Bar Association, East Sikkim, Gangtok.
20. President, Namchi Bar Association, South Sikkim.
21. Computer Cell, High Court of Sikkim for publication in the website of the High Court of Sikkim.
22. All Section In-charge, High Court of Sikkim.
23. Notice Board
24. Guard file and
25. File.

  
10-03-2022

**REGISTRAR**